## COURT-I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### IA NO. 858 OF 2017 in APPEAL NO. 25 OF 2018

Dated: 10<sup>th</sup> October, 2018

### Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: M/s. Lourdes Society for Healt Vs.	h Ca	are & Research, Ernakulam	Appellant(s	5)
The Kerala State Electricity Re	gula	atory Commission & Anr	Responder	nt(s)
Counsel for the Appellant(s)	:	Mr. K.V. Mohan Mr. K.V. Balakrishnah		
Counsel for the Respondent(s)	:	Mr. Sriram Parakkat Mr. Sarath S. Janardanan for R-1		
		Mr. Mukund P. Unny Mr. P.V. Dinesh for R-2		

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>10.12.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson